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CENTRAL ADMINISTRATIVE TRIBUNAL, ALI AHABAD
Circuit Bench, LUCKNOW

Registration No. T.A. 1182/87(T)

Jitendra Nath Swami Applicant

Versus

The Union of India and ors Respondents

Hon'ble Mr. D.S. Mishra, A.M.

Hon'ble Mr. D.K. Agrawal, J.M.

(By Hon' Mr. D.S. Misra, A.M.)

This is an original writ petition which has come on transfer under section 29 of the Central Administrative Tribunal Act, 1985 from the High Court of Judicature, Lucknow Bench. The pleadings in this case are complete. An application has been filed by Shri N. Bajpai learned counsel for the applicant stating that the applicant does not want to prosecute this case and the application may be dismissed as not pressed. Accordingly, we direct that the application be dismissed without any order as to costs.

D.K. Agrawal
J.M.

D.S. Misra
A.M.

(sns)

Lucknow,
MARCH 30, 1989.

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